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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be laid on the Table. Item No. 2, Shri Jual Oram.

जनजातीय कार्य मंत्री (श्री जुएल ओराम) : माननीय अध्यक्ष जी, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

(1) वर्ष 2015-16 के लिए जनजातीय कार्य मंत्रालय की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT 1984/16/15]

(2) वर्ष 2015-16 के लिए जनजातीय कार्य मंत्रालय का परिणामी बजट।

[Placed in Library, See No. LT 1985/16/15]

स्वास्थ्य मंत्री तथा इस्पात मंत्री (श्री नरेन्द्र सिंह तोमर) : माननीय अध्यक्ष जी, मैं श्री बंडारू दत्तात्रेय जी की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

1) कर्मचारी भविष्य निधि और प्रकीर्ण उपबंध अधिनियम, 1952 की धारा 7 की उपधारा (2) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) --

(एक) कर्मचारी भविष्य निधि (पांचवां संशोधन) स्कीम, 2014 जो 12 दिसम्बर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 891 (अ) में प्रकाशित हुई थी।

(दो) का.आ.323 (अ) जो 2 फरवरी, 2015 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा कर्मचारी भविष्य निधि स्कीम, 1952 में कतिपय संशोधन किए गए हैं।

(तीन) का.आ.324 (अ) जो 2 फरवरी, 2015 के भारत के राजपत्र में प्रकाशित हुआ था जिसके द्वारा कर्मचारी भविष्य निधि स्कीम, 1976 में कतिपय संशोधन किए गए हैं।

[Placed in Library, See No. LT 1986/16/15]

(2) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)-

(एक) वर्ष 2015-16 के लिए श्रम और रोजगार मंत्रालय की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT 1987/16/15]

(दो) वर्ष 2015-16 के लिए श्रम और रोजगार मंत्रालय का परिणामी बजट।

[Placed in Library, See No. LT 1988/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) AND MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Detailed Demands for Grants of the Ministry of Ayush for the year 2015-2016.

[Placed in Library, See No. LT 1989/16/15]

(2) Outcome Budget of the Ministry of Ayush for the year 2015-2016.

[Placed in Library, See No. LT 1990/16/15]

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री धर्मेन्द्र प्रधान) : माननीय अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) आवश्यक वस्तु अधिनियम, 1955 की धारा 3 की उपधारा (6) के अंतर्गत एविएशन टरबाइन फ्यूल (विपणन का विनियमन) संशोधन आदेश, 2014 जो 26 दिसम्बर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 917 (अ) में प्रकाशित हुआ था, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1991/16/15]

(2) कंपनी अधिनियम, 1956 क धारा 619 क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) --

(एक) इंजीनियर्स इंडिया लिमिटेड, नई दिल्ली के वर्ष 2013-14 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण।

(दो) इंजीनियर्स इंडिया लिमिटेड, नई दिल्ली के वर्ष 2013-14 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE, MINISTER OF STATE OF THE MINISTRY OF TOURISM AND MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2013-2014.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1993/16/15]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Tibetan Studies, Varanasi, for the year 2013-2014.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Tibetan Studies, Varanasi, for the year 2013-2014, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Tibetan Studies, Varanasi, for the year 2013-2014.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 1994/16/15]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akademi, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sangeet Natak Akademi, New Delhi, for the year 2013-2014.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 1995/16/15]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Lalit Kala Akademi, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lalit Kala Akademi, New Delhi, for the year 2013-2014.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 1996/16/15]

(9) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Pawan Hans Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the Pawan Hans Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 1997/16/15]

(11) A copy of the Aircraft (Amendment) Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 166(E) in Gazette of India dated 10<sup>th</sup> March, 2014 under Section 14A of the Aircraft Act, 1934, together with an explanatory note.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT 1998/16/15]

(13) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Civil Aviation for the year 2015-2016.

[Placed in Library, See No. LT 1999/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Braithwaite and Company Limited, Kolkata, for the year 2013-2014.

(ii) Annual Report of the Braithwaite and Company Limited, Kolkata, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2000/16/15]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Railway Sports Promotion Board, Delhi, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Railway Sports Promotion Board, Delhi, for the year 2013-2014.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 2001/16/15]

**12.03 hrs**

**MESSAGE FROM RAJYA SABHA**